Central Administrative Tribunal Principal Bench

O.A. No. 879 of 1995

New Delhi, dated this the 3rd December, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MR. RATAN PRAKASH, MEMBER (J)

Dr. D.B. Singh, 604, Sector IV, Type IV, R.K. Puram, New Delhi-110022.

... Applicant

(None appeared)

Versus

- Dy. Secretary, Dept. of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi-110001.
- Union of India, Dept. of Anilmal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi-110001.
 Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

This case was listed at S1. No.7 of the Regular Hearing List today, but none appeared for applicant even on the second call, although he had pressed for early hearing. That apart applicant has been absent on the last two consecutive dates.

2. Under the circumstances, the O.A. is dismissed for default and non-prosecution.

(Ratan Prakash)
Member (J)

(S.R. Adige) Vice Chairman (A)

/GK/